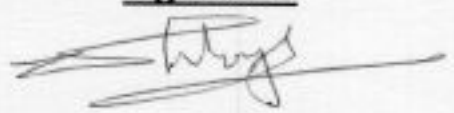



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020

NAME OF THE COMPANY: Pradeep Kumar Tiwari & Anr. Vs. Dasak Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

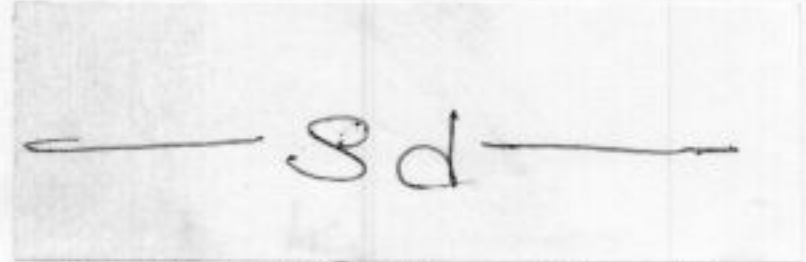
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ujjawal Sahaing	Advocate	Plaintiff	
2.	Shubhi Tiwari	"	"	

CP NO. 154/ALD/2019, CA NO. 360/2019

None present for the parties.

Put up on 05.02.2020.

Dated: 17.01.2020



**(Justice Rajesh Dayal Khare)
MEMBER (J)**